

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH (COURT 1)
CHENNAI**

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, NATIONAL COMPANY LAW TRIBUNAL HELD ON 04.11.2020 at 10.30 A.M. THROUGH VIDEO CONFERENCING:

**PRESENT : SMT. R. SUCHARITHA, MEMBER – JUDICIAL
SHRI ANIL KUMAR B. MEMBER - TECHNICAL**

APPLICATION NUMBER :
PETITION NUMBER : IBA/1163/2019
NAME OF THE PETITIONER(S) : NSL Wind Power Company (Phoolwadi) Pvt. Ltd.
NAME OF THE RESPONDENTS : Eastern Spinwell Ltd.
UNDER SECTION : 9 Rule 6

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

ORDER

Learned Counsel for Petitioner Ms. Indu Karunakaran and Learned Counsel for Respondent Ms. S. Manjula Devi are present through video conferencing mode.

At request of Respondent Counsel, list this matter on **02.12.2020** for filing counter and vakalath.

**-sd-
(ANIL KUMAR B)
MEMBER (TECHNICAL)**

**-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)**

ghk